

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 927 of 2020

In the matter of:

Himalayan Cast Power Pvt. Ltd.

....Appellant

Vs.

**Pankaj Khaitan,
Resolution Professional of Sasi
Power Pvt. Ltd.**

....Respondent

Present

**For Appellant: Ms. Heena George, Ms. Purti Gupta & Ms. Twisha Issar,
Advocates.**

For Respondent: Mr. Kumar Deepraj, Advocate.

ORDER
(Virtual Mode)

26.03.2021: When the case is called out, the Learned Counsel for the Respondent submitted that there is bereavement in the family of Learned Senior Counsel for the Respondent. Therefore, he prays for a short adjournment.

List this matter on **26th April, 2021** as '**Part Heard**'

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

Sim/nn